

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1637
ANSWERED ON:08.03.2010
SOCIAL SECURITY TO UNEMPLOYED PERSONS
Agarwal Shri Jai Prakash

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to provide social security to unemployed persons in the country;
- (b) if so, the details thereof; and
- (c) the progress made in this regard till now?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): The Government is committed to providing social security to the workers in the unorganized sector, many of whom are unemployed. The Unorganised Workers' Social Security Act, 2008 has since been enacted. The Act provides for constitution of National Social Security Board which shall recommend social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers.

(b) & (c): For providing smart card based cashless health insurance cover of Rs. 30000/- to such workers, the 'Rashtriya Swasthya Bima Yojana' was launched on 1st October, 2007. The scheme became operational from 01.04.2008. All BPL families would be covered under the scheme whether employed or unemployed.

To provide death and disability cover to rural landless households between the age group of the 18 to 59 years, the Government launched the "Aam Admi Bima Yojana".

Indira Gandhi National Old Age Pension Scheme provides for old age pension to all citizens above the age of 65 years and living below the poverty line.